

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 24-01-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. Jayant Kumar, Adv.
Mr. S. K. Verma, AOR

For Respondent(s) Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await service in respect of respondent nos. 1, 3, 6, 8, 10 and 11.

Notice issued to respondent nos. 2, 7 and 9 have been received back with postal remarks "wrong address" in respect of respondent no. 2 and "Expired" in respect of respondent nos. 7 and 9. Hence, learned counsel for petitioners, in respect of respondent no. 2, shall take fresh steps along with furnishing of fresh particulars within four weeks' time and in respect of respondent no. 7 and 9, he shall take steps to bring the Lrs. of deceased respondent nos. 7 and 9 on record within four weeks' time.

Respondent nos. 4 and 5 are given four weeks' time to file counter affidavit.

List again on 12.03.2019.

RAJESH KUMAR GOEL
Registrar